

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No 123 of 2017 (SZ)**

**Applicant(s)**

Krithika Gokulnath  
SNN Raj Serenity Apartments  
Elanahalli  
Bangalore

Vs.

**Respondent(s)**

Registrar  
Anna University,  
Guindy, Chennai  
And 8 others

**Legal Practitioners for Applicant(s)**

KNS Law Chambers  
Kayshik N.Sharma,  
J.Jeya Sabare Eswaran

**Legal practitioners for respondent(s)**

M/s. Latha for R1  
M/s. A. Sathyabama for R9

Note of the Registry	Orders of the Registrar
Order No. 6	<p>Date: 11.07.17</p> <p>Applicant counsel present. Notice sent to R2, R3, R8 sent. But no representation for them. R2, R3, R5 called absent. R9 counsel present. Reply of R9 filed. Fresh Private Notice to R4, R5, R6, R7 and reply of R1 call on 01.08.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>